

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6477/2009

(From the judgement and order dated 18/12/2008 in CRWP No.
1437/2007 of The HIGH COURT OF BOMBAY)

STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

FAROOK MOHAMMED KASIM MAPKAR & ORS.

Respondent(s)

(With appln. for exemption from filing c/c of the impugned order and
office report)

Date: 13/07/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr.Shekhar Naphade, Sr.Adv.
 Mr.Arun R. Pednekar, Adv.
 Mr.Sanjay Kharde, Adv.
 Ms. Asha Gopalan Nair,Adv.

For Respondent(s) Mr.Colin Gonsalves, Sr.Adv.
No.1 Ms. Divya Jyoti, Adv.
 Ms.Jyoti Mendiratta,Adv.

RR.No.3 CBI Mr.Mohan Jain, ASG
 Mr. P.K. Dey, Adv.
 Mr.D.K. Thakur, Adv.
 Ms.Rohini Mukherjee, Adv.
 Ms.Jaspreet Aulakh, Adv.
 Mr. Arvind Kumar Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

List on 14th July, 2010.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master